

ORISSA HIGH COURT

FILING REPORT AS ON :18/03/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/8299/2026	SAKIL KHAN VS STATE OF ODISHA	ASHOK KUMAR JENA VS	TIGIRIA /92 /2025 () //	
2	D-BLAPL/8300/2026	GANESH BARIK VS STATE OF ODISHA	BHARATI MAITY VS	//0 () //	
3	D-BLAPL/8301/2026	RANJIT KUMBHAR VS STATE OF ODISHA	BASUDEV BARIK VS	BOLANGIR TOWN /774 /2025 () //	AOR20240000156C202600004
4	D-BLAPL/8302/2026	SAMEER DANDASENA VS STATE OF ODISHA	GAJENDRA KUMAR BAG VS	BOLANGIR SADAR /404 /2025 () //	AOR20220002233C202600003
5	D-BLAPL/8306/2026 BLAPL/2583/2026	NETI @ APU @ RAKESH KUMAR DAS VS STATE OF ODISHA	KULDEEP MOHANTY VS	BALASORE TOWN /343 /2011 A.D.J.,BALASORE(Baleshwar) ST/0000160/2017	AOD20240000012C2026000071
6	D-BLAPL/8310/2026	RAMESH SETHI VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	//0 () //	
7	D-BLAPL/8312/2026	SK.SADDAM HUSSAIN @ SK SADDAM VS STATE OF ODISHA	BISWARANJAN DALAI VS	PLANTSITE /359 /2025 () //	AOR20220003722C2026000063
8	D-BLAPL/8313/2026	SUJAYA KUMAR SAMANTA VS STATE OF ORISSA	ARUN KUMAR BEHERA VS	JALESWAR /1 /2026 () //	AOR20220003422C2026000023
9	D-BLAPL/8314/2026	ABHIMANYU JENA VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	CHANDANPUR /186 /2025 () //	
10	D-BLAPL/8315/2026	MANOJ KUMAR PATRA @ MOTILAL @ MOTI VS STATE OF ODISHA	BHARAT CHANDRA PATRA VS	BISOI /188 /2025 () //	
11	D-BLAPL/8316/2026	RUSHI DUNGUNG VS STATE OF ODISHA	BHAWANI SANKAR PANIGRAHI VS	SUNDARGARH TOWN /78 /2026 () //	

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12	D-BLAPL/8318/2026	RIYAZ KHAN VS STATE OF ODISHA	PRASHANTA KUMAR NAYAK VS	DHAMNAGAR /468 /2025 () //	AOD20240000333C202600015
13	D-BLAPL/8326/2026	RAKESH BAMLI VS STATE OF ODISHA	GOKULANANDA SAHU VS	JONK /284 /2025 () //	
14	D-BLAPL/8328/2026	RUNJA KANHAR VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	BAUNISUNI /15 /2026 () //	AOD20240000069C202600011
15	D-BLAPL/8331/2026	RAHUL ANURAG SAHU @ RAHUL ANURAG VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	ANGUL TOWN /972 /2025 () //	
16	D-BLAPL/8333/2026	PRAKASH KUMAR SAHOO @ SAHU VS STATE OF ODISHA	MANORANJAN ACHARYA VS	NAYAGARH SADAR /35 /2026 () //	
17	D-BLAPL/8335/2026	SATYA BABU PAPULU VS STATE OF ODISHA	MANGU NANDY VS	KALIMELA /68 /2025 () //	
18	D-BLAPL/8338/2026	SATYA BABU PAPULU VS STATE OF ODISHA	MANGU NANDY VS	KALIMELA /144 /2025 () //	
19	D-BLAPL/8340/2026	SATISH SARKAR @ RAJU VS STATE OF ODISHA	MANGU NANDY VS	MOTU /87 /2020 () //	
20	D-BLAPL/8345/2026	RAJESH MAHAPATRA VS STATE OF ODISHA	DIPTENDU SUNDAR RAY VS	GOPALPUR /116 /2025 () //	
21	D-BLAPL/8346/2026	PRAKASH KUMAR SAHOO @ SAHU VS STATE OF ODISHA	MANORANJAN ACHARYA VS	NAYAGARH SADAR /37 /2026 () //	
22	D-BLAPL/8348/2026	PRAMOD KUMAR RAY VS STATE OF ODISHA(VIG.)	SANDEEP RAJ PANDA VS	CUTTACK VIGILANCE /10 /2026 () //	
23	D-BLAPL/8349/2026	BABULA GOUDA	SUJIT KUMAR PATNAIK	KODALA /482 /2023	

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		VS	VS	()	
24	D-BLAPL/8351/2026	STATE OF ODISHA MOHAMMAD AMIR	AMULYA RATNA PANDA	BARBIL /57 /2026	
		VS	VS	()	
25	D-BLAPL/8352/2026	STATE OF ODISHA BIRUPAKSHYA MAHAKUL	SANJIT MISHRA	/ /0	
		VS	VS	()	
26	D-BLAPL/8354/2026	STATE OF ODISHA CHINTU MENTA	SANJIT MISHRA	/ /0	
		VS	VS	()	
27	D-BLAPL/8360/2026	STATE OF ODISHA SAGAR BHOI @ KALU	BISWABHUSAN DAS	BANKI /108 /2025	
		VS	VS	()	
28	D-BLAPL/8363/2026	STATE OF ODISHA RAMESH MEHER	SUDHANSU SEKHAR DASH	PAHALA /462 /2025	
		VS	VS	()	
29	D-BLAPL/8370/2026	STATE OF ODISHA SONIA TRIPATHY	ARUN KUMAR ACHARYA	EOW,BHUBANESWAR /12 /2023	
		VS	VS	()	
30	D-BLAPL/8374/2026	STATE OF ODISHA SUJAYA KUMAR SAMANTA	ASHOK KUMAR GHADAI	JALESWAR /1 /2026	
		VS	VS	()	
31	D-BLAPL/8377/2026	STATE OF ODISHA ABHINASH MAHARANA @ ABINASH @ AKASH	ARIJEET MISHRA	MALKANGIRI /280 /2025	
		VS	VS	()	
32	D-BLAPL/8378/2026	STATE OF ODISHA SAYED MANWAR ALLI	MANORANJAN MISHRA	NIALI /30 /2026	
		VS	VS	()	
33	D-BLAPL/8380/2026	STATE OF ODISHA UTTAM BISWAL	SUJIT KUMAR PATTNAIK	KODALA /482 /2023	
		VS	VS	()	
34	D-BLAPL/8384/2026	STATE OF ODISHA NAMITA MALLIK @ NAMITA MALLICK	SATYA PRAKASH SATAPATHY	/ /0	
		VS	VS	()	

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35	D-BLAPL/8386/2026	STATE OF ODISHA MANESH SAHU VS	PRASANTA KUMAR ROUTRAY VS	// NAWAPARA /37 /2026 ()	AOD20240000391C202600021
36	D-BLAPL/8390/2026	STATE OF ODISHA NRUSINGHA PRUSTY @ MUNA VS	SK. ZAFARULLA VS	// GOP /5 /2026 ()	
37	D-BLAPL/8392/2026	STATE OF ODISHA PARMESAN SAHU VS	PRASANTA KUMAR ROUTRAY VS	// NAWAPARA /37 /2026 ()	AOD20240000391C202600022
38	D-BLAPL/8393/2026	STATE OF ODISHA MANUEL SABAR VS	SIDHARTHA SANKAR RAY (2) VS	// BISSAMCUTTACK /103 /2024 ()	
39	D-BLAPL/8395/2026	STATE OF ODISHA KUSANA PATRA SUNA @ KISHORE PATRA VS	SUCHIT KUMAR NAYAK VS	// KOTPAD /151 /2022 ()	
40	D-BLAPL/8399/2026	STATE OF ODISHA SHIBASANKAR ROUT VS	SUSIL KUMAR PATTNAIK VS	// KEONJHAR TOWN /150 /2026 ()	
41	D-BLAPL/8406/2026	STATE OF ODISHA RAHUL BAG VS	SARAT KUMAR JENA VS	// BARGARH /247 /2022 ()	
42	D-BLAPL/8421/2026	STATE OF ODISHA RAMA GURLA VS	SARAT KUMAR JENA VS	// BARGARH /170 /2025 ()	
43	D-BLAPL/8424/2026	STATE OF ODISHA SIPU @ AMRESH @ AMBRESH SINGH VS	DEBASNAN DAS VS	// DARINGBADI /135 /2024 ()	
44	D-BLAPL/8427/2026	STATE OF ODISHA santosh parida VS	Pradeep Kumar Pradhan VS	// // ()	AOR20220002672C202600011
45	D-BLAPL/8430/2026	sate of odisha Godhi Situ Jena VS	Prabir ku Ray VS	// // ()	AOR20230000820C202600010
		State Of Odisha		//	

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46	D-BLAPL/8435/2026	JAGANNATH MAHANDIA VS STATE OF ODISHA	T dhiren kumar dora VS	// 0 //	AOD20220004577C202600014
47	D-BLAPL/8440/2026	RAJIB LOCHAN BEHERA VS State Of Odisha	Soubhagya Kumar Dash VS	// 0 //	AOR20220001631C202600082
48	D-BLAPL/8443/2026	MADHUSUDAN SWAIN VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	// 0 //	AOD20240000587C202600048
49	D-BLAPL/8447/2026	KAPILA MALLIK VS STATE OF ODISHA	TRILOCHAN DASH VS	// 0 //	AOR20220002374C202600031
50	D-CMP/11934/2026	SULOCHANA PATEL VS DUKHISHYAM PATEL	MAHADEV SAHU VS	// 0 //	
51	D-CMP/12052/2026	JAMBESWAR PUHAN VS KUAMR PUHAN	HRUDANANDA MOHAPATRA VS	// 0 //	
52	D-CMP/12056/2026	BINAPANI DAS VS SOMANATH MAHAKUL	MANOJ KUMAR PANDA VS	// 0 //	
53	D-CMP/12110/2026	JAYA PRAKASH ROUT VS ASHOK KUMAR PATI	ASHOK KUMAR SAHOO VS	// 0 //	AOD20240000557C202600029
54	D-CMP/12115/2026	AMULYA KUMAR TRIPATHY VS MAMATA TRIPATHY	DIGAMBAR SETHI VS	// 0 //	
55	D-CONTC/11930/2026	M.C. OF TORA GIRLS HIGH SCHOOL, BARGARH VS DR.N.THIRUMALA NAIK, I.A.S	ADV. VS	// 0 //	
56	D-CONTC/11932/2026	MANAGING COMMITTEE OF PANCHAYAT HIGH SCHOOL, PANCHAPAL VS DR.N.THIRUMALA NAIK, I.A.S	HRUDANANDA MOHAPATRA VS	// 0 //	
57	D-CONTC/11937/2026	M.C OF PANCHAYAT HIGH SCHOOL, BUDHABAHALPRADIPTA KUMAR PATTANAYAK		//	

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		VS	VS	()	
58	D-CONTC/11941/2026	DR.N.THIRUMALA NAIK, I.A.S		//	
		SAILEDNRA KUMAR PATTNAYAK	DR.PURUSOTTAM CHULI	//	
		VS	VS	()	
59	D-CONTC/11953/2026	ARVIND KUMAR, I.A.S		//	
		SANGRAM KUMAR SAHU	ADV.	//	
		VS	VS	()	
60	D-CONTC/11968/2026	USHA PADHEE, IAS		//	
		LAXMI PRADHAN	ADV.	//	
		VS	VS	()	
61	D-CONTC/11971/2026	BRIJENDRA PRATAP SINGH, CHAIRMAN CUM MANAGING DIRECTOR, BHUBANESWAR		//	
		GITANJALI NAYAK	ADV.	//	
		VS	VS	()	
62	D-CONTC/11973/2026	BALAMUKUNDA BHUYAN, D.E.E., BHUBANESWAR		//	
		DHULA CHANDRA BARIKI	NIRANJAN NAYAK	//	
		VS	VS	()	
63	D-CONTC/11974/2026	ARAVINDA AGRAWAL, I.A.S		//	
		NILAKANTHESWAR SELF HELP GROUP,JAGATSINGHPUR	ADV.	//	AOR20220004106C202600026
		VS	VS	()	
64	D-CONTC/11975/2026	MONISHA BANERJEE, DIRECTOR SOCIAL WELFARE DEPTT. OF WOMEN AND CHILD DEVELOPMENT AND MISSION SHAKTI		//	
		KARTIK SINGH	ADV	//	AOR20220004106C202600027
		VS	VS	()	
65	D-CONTC/11977/2026	MRUTYUNJAY TRIPATHY, TAHASILDAR BHUBANESWAR		//	
		TRILOCHAN MAHAKUD	ADV	//	AOR20220001611C202600045
		VS	VS	()	
66	D-CONTC/11978/2026	DR. SWATI MISHRA, REGISTRAR UTKAL UNIVERSITY		//	
		SUDHIR KUMAR RATH	SANDHYARANI PANI	//	AOR20230000010C202600046
		VS	VS	()	
67	D-CONTC/11981/2026	ARAVIND AGARWAL, COMMISSIONER CUM SECRETARY HIGHER EDUCATION DEPTT.		//	
		ABHIMANYU CHAND	ADV	//	AOR20220001611C202600047
		VS	VS	()	
		DR. SWATI MISHRA, REGISTRAR UTKAL UNIVERSITY		//	
68	D-CONTC/11982/2026	GOPAKANAHU BEHERA	ADV	//	AOR20220001611C202600048
		VS	VS	()	

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69	D-CONTC/11991/2026	DR. SWATI MISHRA, REGISTRAR UTKAL UNIVERSITY ANANTA GOPAL BEHERA VS	RASHMI KANTA ACHARYA VS	// // ()	
70	D-CONTC/12001/2026	RAJIB DALEI, DISTRICT EDUCATION OFFICER, KEONJHAR SHANKAR PRASAD TRIPATHY VS	ADV. VS	// // ()	
71	D-CONTC/12005/2026	ARAVINDA AGRAWAL, I.A.S BIJAYA KUMAR NAYAK VS	ADV. VS	// // ()	
72	D-CONTC/12015/2026	GIRISH S.N, IAS LALAT KISHORE JENA VS	CHIRANJEEV BIDYABHUSHAN VS	// // ()	
73	D-CONTC/12033/2026	SUDHAKAR BHOL PUSPALATA ROUT VS	ADV. VS	// // ()	
74	D-CONTC/12041/2026	DR.N.THIRUMALA NAIK, SEC. TO GOVT. OF ODISHA, SCHOOL AND MASS EDU. DEPT., KHURDA JAYANTI JAGADALA VS	ADV VS	// // ()	AOD20240000618C202600050
75	D-CONTC/12043/2026	JHARANA NAIK, CHILD DEVELOPMENT PROJECT OFFICER, BIRAMAHAARAJPUR KRUSHNA CHANDRA BEHERA VS	ADV VS	// // ()	AOD20240000618C202600051
76	D-CONTC/12044/2026	DR. ARABINDA KUMAR PADHEE, ADDL. CHIEF SECRETARY REVENUE AND DISASTER MANAGEMENT DEPTT. SAMAL BARRAGE EMPLOYEES UNION, ANGUL VS	ADV VS	// // ()	AOD20240000618C202600052
77	D-CONTC/12045/2026	SUBHA SHARMA, PRINCIPAL SECRETARY WATER RESOURCES DEPTT. SATYANARAYAN PATTANAIK VS	ADV VS	// // ()	AOD20230000737C202600049
78	D-CONTC/12047/2026	ARAVIND AGRAWAL, PRINCIPAL SECRETARY HIGHER EDUCATION DEPTT. DEBADAS MOHAPATRA VS	SADASIVA PATRA (1) VS	// // ()	AOD20230000737C202600048
79	D-CONTC/12048/2026	ARAVIND AGRAWAL, COMMISSIONER CUM SECRETARY HIGHER EDUCATION DEPTT. SAGAR BAGARTI VS	Asutosh Rout VS	// // ()	AOD20230000737C202600047
		ARAVIND AGRAWAL, COMMISSIONER CUM SECRETARY		//	

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80	D-CONTC/12070/2026	KUMAR PRATIK VS MANAS RANJAN SAHOO, REGIONAL TRANSPORT OFFICER, KEONJHAR	ADV. VS	// ()	
81	D-CONTC/12077/2026	NIRANJAN JENA VS MADHUSUDAN NAYAK, OAS	ACHYUTANANDA PATTANAIAK VS	// ()	AOD20240000586C202600074
82	D-CONTC/12080/2026	PADMANAV MISHRA VS ARAVIND AGRAWAL , IAS	ADV. VS	// ()	
83	D-CONTC/12084/2026	RABINDRA KU.PANIGRAHY VS ARAVIND AGRAWAL , IAS	ADV. VS	// ()	
84	D-CONTC/12089/2026	SRIBATSA KU.SAHOO VS DR.N.THIRUMALA NAIK, IAS	ADV. VS	// ()	
85	D-CONTC/12094/2026	AKASH CHHATAR VS RAHUL SINGH, CHAIRMAN CBSE, NEW DELHI	ADV. VS	// ()	
86	D-CONTC/12101/2026	M/S HABIB SULEMAN AND CO., CUTTACK VS SANGITA NAYAK,CHIEF MANAGER,PNB BANK,TELENGAPENTHA,CUTTACK	ADV. VS	// ()	
87	D-CONTC/12104/2026	MANJUSHREE TRIPATHY VS DASARATHI SATPATHY, SDO CUM SEC, THE ODISHA LEGISLATIVE ASSEMBLY, KHURDA	ANANTA NARAYAN PATTANAYAK VS	// ()	
88	D-CONTC/12108/2026	KISHORE CHANDRA JAGADEV VS ARAVIND AGRAWAL , IAS	SANGRAM JENA VS	// ()	
89	D-CRLA/8336/2026	GIRIDHARI MALLIK VS STATE OF ODISHA	SUSANTA KUMAR ROUT VS	NIHALPRASAD /178 /2021 ()	
90	D-CRLA/8408/2026	MUNA DAS VS STATE OF ODISHA	MANAS KUMAR CHAND VS	PIPLI /715 /2025 ()	
91	D-CRLA/8414/2026	LAXMI NARAYAN PUTEEL	MANOJ KUMAR PATI	SAMBALPUR VIGILANCE /15 /2011	

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		VS	VS	()	
		STATE OF ODISHA		//	
92	D-CRLA/8416/2026	LIPAN SAHOO	MILAN KANUNGO, (SR.ADV.)	CHAULIAGANJA /8 /2019	
		VS	VS	()	
		STATE OF ODISHA		//	
93	D-CRLA/8446/2026	KORA NAGESWAR RAO@NAGESH@RAMANNA	PRASANTA KUMAR JENA	PAPERMETLA P.S. /9 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
94	D-CRLMA/8329/2026	MOUSUMI KALAS	RADHIKA HANS	BADAGODA P.S. /461 /2024	AOD20240000012C202600072
		VS	VS	()	
		STATE OF ODISHA		//	
95	D-CRLMC/8292/2026	SAMBIT RATH	PRASANTA KUMAR NANDA	MAHILA (BERHAMPUR) /144 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
96	D-CRLMC/8293/2026	KANHU@KANHEI CHARAN JENA	PRASANTA KUMAR NANDA	SAHID NAGAR P.S. /48 /2013	
		VS	VS	()	
		STATE OF ODISHA		//	
97	D-CRLMC/8295/2026	RAJKISHORE DAS	PRAKASH CHANDRA DASH	MARSHAGHAI /342 /2015	
		VS	VS	()	
		STATE OF ODISHA		//	
98	D-CRLMC/8305/2026	SAILENDRA NARAYAN MALLICK	BIRAJA PRASANNA DAS	RAGHUNATHPUR /62 /2016	
		VS	VS	()	
		STATE OF ODISHA		//	
99	D-CRLMC/8317/2026	PRAVAKAR BEHERA	HEMANTA KUMAR MOHANTA	BANARAPAL /29 /2003	
		VS	VS	()	
		STATE OF ODISHA		//	
100	D-CRLMC/8323/2026	UDAYANATH MISHRA	LALITENDU MISHRA	BHUBANESWAR VIGILANCE /3 /2009	AOR20220001610C202600017
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
101	D-CRLMC/8342/2026	NABIN DIGAL	BIBHUTI BHUSAN PANDA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
102	D-CRLMC/8343/2026	TILOTTAMA MUDULI	SIBADUTTA RAMPRASAD MISHRA	KENDRAPARA SADAR /347 /2023	
		VS	VS	()	

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103	D-CRLMC/8347/2026	STATE OF ODISHA SANKARSAN PRADHAN VS	SIDDHARTH GOUTAM DAS VS	// KORAPUT TOWN /322 /2022 ()	AOR20260000166C202600002
104	D-CRLMC/8361/2026	STATE OF ODISHA P. DEVA RAO @ P. DEBA RAO VS	SANGRAM KESHARI ROUT VS	// BORIGUMMA /79 /2025 ()	
105	D-CRLMC/8362/2026	STATE OF ODISHA BABU @ BISWABIJAYEE DAS VS	DEEPAK KUMAR SAHOO VS	// DERABIS /84 /2013 ()	
106	D-CRLMC/8372/2026	STATE OF ODISHA HEMANTA KUMAR SAHOO VS	JUGALA KISHORE PANDA VS	// PIPLI /464 /2024 ()	
107	D-CRLMC/8385/2026	STATE OF ODISHA SRIBATSA PRADHAN VS	PRAHALLADA SAHU VS	// BOUDH /37 /2017 ()	
108	D-CRLMC/8400/2026	STATE OF ODISHA ADARSH SEN VS	BHAGABAT PRASAD RATH VS	// INFOCITY PS /511 /2024 ()	AOD20220004458C202600021
109	D-CRLMC/8425/2026	STATE OF ODISHA DAYANIDHI MADHI VS	SOUMYA KANTA TRIPATHY VS	// // ()	AOD20240000239C202600011
110	D-CRLMC/8429/2026	State Of Odisha SHRINIBAS SAMANTARY@SRINIBAS SAMANTARA VS	SURYAKANTA DWIBEDI VS	// // //0 ()	
111	D-CRLMC/8445/2026	STATE OF ODISHA TAPAS BERA VS	DIBYA JYOTI SAHOO VS	// // // ()	AOD20240000587C202600049
112	D-CRLMC/8448/2026	STATE OF ODISHA SOUMYA RANJAN BEHERA ALIAS PAPI VS	T dhiren kumar dora VS	// // // ()	AOD20220004577C202600016
113	D-CRLMC/8449/2026	STATE OF ODISHA SUSHIL KUMAR BEHERA VS	INDRAMANI SAHOO VS	// // // //0 ()	
		STATE OF ODISHA		//	

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114	D-CRLMP/8344/2026	YASMIN FATIMA VS STATE OF ODISHA	AMITAV TRIPATHY VS	/0 () //	
115	D-CRLMP/8369/2026	RASHMI RANJAN DASH VS STATE OF ODISHA	JITENDRA SAMANTARAY VS	/0 () //	
116	D-CRLMP/8387/2026	BIKY @ ABHINASH SAHOO VS STATE OF ODISHA	RAJENDRA KUMAR SAHU VS	/0 () //	
117	D-CRLMP/8413/2026	SUCHISMITA ROURAY VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	/0 () //	
118	D-CRLMP/8422/2026	RANJUKTA SETHI VS SUPERINTENDENT OF POLICE	BIJAY SWAIN VS	/0 () //	
119	D-CRLMP/8428/2026	DASARATH MOHANTA VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// () //	AOR20220001297C202600071
120	D-CRLMP/8431/2026	KALYAN KUMAR KANUNGO VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// () //	AOD20240000242C202600060
121	D-CRLMP/8437/2026	PRIYAMBADA MOHAPATRA VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	/0 () //	
122	D-CRLREV/8311/2026	GAJENDRA HANS VS STATE OF ODISHA	CHANDANA TRIPATHY VS	INFOVALLY UPD BHUBANESWAR /190 /2024 () //	
123	D-CRLREV/8334/2026	NABAKISHORE SAHOO VS RAGHUNATH HOMES PVT. LT.D., BBSR	SUBRAT KUMAR NAYAK VS	/0 () //	
124	D-CRLREV/8337/2026	NABAKISHORE SAHOO VS RAGHUNATH HOMES PVT. LTD., BBSR	SUBRAT KUMAR NAYAK VS	/0 () //	
125	D-CRLREV/8391/2026	BIJU @ BIJAYA BEHERA	AMIT KUMAR NATH	BANTALA /77 /2011	AOR20240000004C202600008

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		VS	VS	()	
126	D-CRLREV/8407/2026	STATE OF ODISHA SATYABADI NAIK	PRATIK DASH	//	AOD20220004458C202600022
		VS	VS	()	
127	D-CRLREV/8419/2026	KALIA NAIK RASA BIHARI NAYAK	ASHOK KUMAR ROUT	//	
		VS	VS	()	
128	D-CRP/11925/2026	KANAKALATA BISWAL GMR KAMLANGA ENERGY LTD., DHENKANAL	ANUPAM RATH	//	
		VS	VS	()	
129	D-CRP/11938/2026	REKHA SAHA MANGULU SWAIN	AMITAV TRIPATHY	//	
		VS	VS	()	
130	D-EXP/11983/2026	SUDHAKAR PANIGRAHI PRADIPTA KUMAR DALABEHERA	ADV	//	AOR20220001535C202600057
		VS	VS	()	
131	D-EXP/11984/2026	NIHARKANTI MISHRA, CHIEF ENGINEER MECHANICAL ODISHA GOURANGA CHARAN PATTANAYAK	ADV	//	AOR20220001535C202600058
		VS	VS	()	
132	D-FAO/12032/2026	NIHARKANTI MISHRA, CHIEF ENGINEER MECHANICAL ODISHA RATNAKAR MOHAPATRA	SUKANTA KUMAR MISHRA	//	
		VS	VS	()	
133	D-FAO/12039/2026	STATE OF ODISHA BIJAY KUMAR SENDHA	SUKANTA KUMAR MISHRA	//	
		VS	VS	()	
134	D-FAO/12097/2026	STATE OF ODISHA MANAGING COMMITTEE OF MANAPUR M.E.SCHOOL	SUKRUTAM K PUROHIT	//	
		VS	VS	()	
135	D-FAO/12109/2026	STATE OF ODISHA GATIKRUSHNA JOSHI	SANGRAM JENA	//	
		VS	VS	()	
136	D-FAO/12114/2026	STATE OF ODISHA SAILENDRA NARAYAN SAHOO	SANGRAM JENA	//	
		VS	VS	()	

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137	D-FAO/12116/2026	STATE OF ODISHA NIROJA NALINI DAS VS	SANGRAM JENA VS	// // 0	
138	D-FAO/12118/2026	STATE OF ODISHA HARIHAR BEHURA VS	SANGRAM JENA VS	// // 0	
139	D-MACA/12054/2026	STATE OF ODISHA MANJULATA BEHERA VS	KAPILA CHARAN NAYAK VS	// // 0	
140	D-MATA/12000/2026	PRADEEP KU. SAHU KUNDAN KUMAR SAHOO VS	AMITAV TRIPATHY VS	// // 0	
141	D-MATA/12037/2026	CHINMAYEE SAHOO AGRAGATI AJAY ROUL VS	SUKANTA KUMAR NAYAK VS	// // 0	
142	D-MATA/12102/2026	SASMITA BEHERA SAMIR KUMAR SAHU VS	KOUSIK ANANDA GURU VS	// // 0	
143	D-RPFAM/11955/2026	RANJULATA RANBIDA PRAKASH KUMAR SAHOO VS	AMIYA KUMAR MOHANTY VS	// // 0	
144	D-RPFAM/12067/2026	DAMAYANTI SAHOO KALPANA SAHU VS	SUSHANTA KUMAR JOSHI VS	// // 0	
145	D-RPFAM/12076/2026	STATE OF ODISHA UMESH CHANDRA MOHANTY VS	ACHYUTANANDA PATTANAIAK VS	// // 0	AOD20240000586C202600073
146	D-RPFAM/12081/2026	SREEREKHA PATTANAIAK JAGABANDHU DAS VS	SITAKANTA HOTA VS	// // 0	
147	D-RSA/12004/2026	MITARANI SAHOO HADIBANDHU PANDA VS	VIJAYA KAR VS	// // 0	
		RADHASHYAM NAIK		//	

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148	D-RVWPET/12063/2026	AMIT KUMAR TRIPATHY VS CHAIRMAN, ODISHA GRAMYA BANK, BBSR	RAMANATH ACHARYA VS	// 0 //	
149	D-RVWPET/12071/2026	MUSTAK MALLIK VS SANJIB KUMAR SUBUDHI	SIDHESWAR RATH VS	// 0 //	
150	D-SAO/12086/2026	SATISH ADHIKARI VS SUBASH ADHIKARI	TUKUNA KUMAR MISHRA VS	// 0 //	
151	D-TRPCRL/8397/2026	MONALISH PATTANAYAK @ PATTANAIAK VS PRAVASINI ROUT	ALOK KUMAR MOHAPATRA VS	//0 0 //	
152	D-WA/11980/2026	PRAMOD KUMAR PANDEY VS STATE OF ODISHA	ADV. VS	// 0 //	
153	D-WA/11985/2026	JANARDHAN MAJHI VS AJAYA KUMAR MOHAKUD	ASOK MOHANTY (SR. ADV.) VS	// 0 //	
154	D-WA/11987/2026	SECRETARY OF PANCHAYATI RAJ AND DRINKING WATER SUPPLY VS PRAMILA SAHU	GENERAL VS	// 0 //	LOD20240000194C202600102
155	D-WA/11988/2026	PRINCIPAL SECRETARY OF FOOD SUPPLIES AND CONSUMERS WELFARE DEPT VS RATNAKAR SETHY	ODISHA WELFARE DEPT VS	// 0 //	LOD20240000200C202600097
156	D-WA/12024/2026	ABHIRAM DUTTA VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //	
157	D-WA/12058/2026	TRINATH MISHRA VS STATE OF ODISHA	PAMI RATH, (SR.ADV.) VS	// 0 //	
158	D-WA/12078/2026	PRINCIPAL SECRETARY OF SCHOOL AND MASS EDUCATION VS KANHU CHARAN KARNA	COMMISSIONER VS	// 0 //	LOD20240000172C202600104
159	D-WA/12117/2026	SATYABHAMA DEI	SUKANTA KUMAR DALAI	//	AOD20240000306C202600074

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		VS	VS	()	
160	D-WA/12119/2026	STATE OF ODISHA MITALI MISHRA	SUKANTA KUMAR DALAI	//	AOD20240000306C202600073
		VS	VS	()	
161	D-WP(C)/11921/2026	STATE OF ODISHA M/S DEVI PRASAD MAHAPATRA	JANAKALYANA MOHANTY	//	AOD20220001936C202600024
		VS	VS	()	
162	D-WP(C)/11922/2026 WP(C)/8609/2026	CHIEF COMMISSIONER OF CGST AND CENTRAL EXCISE KRUSHNA CHANDRA SAHOO	SITANSU MOHAN SINGH	//	
		VS	VS	()	
163	D-WP(C)/11923/2026	STATE OF ODISHA SASMITA NAYAK	RAKESH KUMAR SARANGI	//	AOR20220001665C202600035
		VS	VS	()	
164	D-WP(C)/11924/2026 WP(C)/8610/2026	STATE OF ODISHA SANJEEB KUMAR JENA	SITANSU MOHAN SINGH	//	
		VS	VS	()	
165	D-WP(C)/11926/2026	STATE OF ODISHA JAYPRAKASH KHUNTIA	SANGRAM KUMAR SINGH	//	
		VS	VS	()	
166	D-WP(C)/11927/2026	UNION OF INDIA MANOJ KUMAR MOHAPATRA	PRAVAT KUMAR MUDULI	//	
		VS	VS	()	
167	D-WP(C)/11928/2026	STATE OF ODISHA DILIP KUMAR JENA	SANGRAM KUMAR SINGH	//	
		VS	VS	()	
168	D-WP(C)/11929/2026	UNION OF INDIA BHAGABAN BHUYAN	SOURAV DAS	//	
		VS	VS	()	
169	D-WP(C)/11931/2026	STATE OF ODISHA GOPABANDHU BEHERA	NIRANJAN PANDA	//	
		VS	VS	()	
170	D-WP(C)/11933/2026	BRAJABANDHU BEHERA SUNAKAR ADHIKARI	GANESH PRASAD SAMAL	//	
		VS	VS	()	

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171	D-WP(C)/11935/2026 WP(C)/8557/2026	STATE OF ODISHA MOHAN BEHERA VS STATE OF ODISHA	ATUL TRIPATHY VS	// // 0	
172	D-WP(C)/11936/2026	NAKULA NAYAK VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	// // 0	
173	D-WP(C)/11939/2026	DILLIP KUMAR SAHU VS STATE OF ODISHA	SUDHIR KUMAR PATRA VS	// // 0	AOR20220001376C202600003
174	D-WP(C)/11940/2026	BRAMHANANDA NAYAK VS JHILI SWAIN	BIJAYA KUMAR NAYAK (3) VS	// // 0	AOR20220004220C202600007
175	D-WP(C)/11942/2026	ANNABATULA MADHAVA RAO VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	// // 0	
176	D-WP(C)/11943/2026	RAMA CHANDRA SETHY VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	// // 0	
177	D-WP(C)/11944/2026	NARAYAN KARJEE VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	// // 0	
178	D-WP(C)/11945/2026	PARSURAM PATRA VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	// // 0	
179	D-WP(C)/11946/2026	PRADIP KUMAR PRADHAN VS STATE OF ODISHA	ASHOK DAS VS	// // 0	
180	D-WP(C)/11947/2026	PRABIR KUMAR DAS VS STATE OF ODISHA	VS	// // 0	
181	D-WP(C)/11948/2026 WP(C)/8646/2026	KAILASH CHANDRA SWAIN VS STATE OF ODISHA	SANGRAM JENA VS	// // 0	AOR20220003390C202600008

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182	D-WP(C)/11949/2026 WP(C)/8592/2026	SABITA PARIDA VS STATE OF ODISHA	KARUNAKAR DAS VS	// 0 //	
183	D-WP(C)/11950/2026	BIBHUTI BHUSAN KAR VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //	
184	D-WP(C)/11951/2026	SANJIBANI PADHI VS STATE OF ODISHA	SANJAY KUMAR BEHERA VS	// 0 //	
185	D-WP(C)/11952/2026	PRATIVA PRIYADARSHINI BEHERA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
186	D-WP(C)/11954/2026	PITABASH PATI VS STATE OF ODISHA	ARUPANANDA GOSWAMY VS	// 0 //	
187	D-WP(C)/11956/2026	SUBASH CHANDRA AGARWAL VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //	
188	D-WP(C)/11957/2026	SABITRI NAYAK VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	// 0 //	AOR20220001299C202600019
189	D-WP(C)/11958/2026	AMIYA RANJAN MOHAKUD VS STATE OF ODISHA	SOUBHAGYA KUMAR RATH VS	// 0 //	AOR20220004309C202600013
190	D-WP(C)/11959/2026 WP(C)/8620/2026	ANIL KUMAR MOHAPATRA VS COLLECTOR AND DISTRICT MAGISTRATE, JAGATSINGHPUR	DEBAKANT MOHANTY VS	// 0 //	
191	D-WP(C)/11960/2026 WP(C)/8616/2026	AJAY KUMAR SAHOO VS COLLECTOR AND DISTRICT MAGISTRATE, JAGATSINGHPUR	DEBAKANT MOHANTY VS	// 0 //	
192	D-WP(C)/11961/2026	PRAMOD KUMAR BASANTARA VS STATE OF ODISHA	SAMARENDRA MOHANTY VS	// 0 //	
193	D-WP(C)/11962/2026	DILLIP KUMAR DASH	BHAWANI SANKAR PANIGRAHI	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
194	D-WP(C)/11963/2026	BIJAY KUMAR NATH	DEBAKANT MOHANTY	//	
	WP(C)/8617/2026	VS	VS	0	
		COLLECTOR AND DISTRICT MAGISTRATE, JAGATSINGHPUR		//	
195	D-WP(C)/11964/2026	PATITAPABAN HOTA	DEBAKANT MOHANTY	//	
	WP(C)/8615/2026	VS	VS	0	
		COLLECTOR AND DISTRICT MAGISTRATE, JAGATSINGHPUR		//	
196	D-WP(C)/11965/2026	DEBI PRASAD NANDA	AMIT PRASAD BOSE	//	
		VS	VS	0	
		STATE OF ODISHA		//	
197	D-WP(C)/11966/2026	PABITRA KUMAR SWAIN	DEBAKANT MOHANTY	//	
	WP(C)/8618/2026	VS	VS	0	
		COLLECTOR AND DISTRICT MAGISTRATE, JAGATSINGHPUR		//	
198	D-WP(C)/11967/2026	MUSI PARIDA	DIBYARANJAN BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
199	D-WP(C)/11969/2026	KELU CHARAN MALLICK	SRIKANTA MAHUNTA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
200	D-WP(C)/11970/2026	SASANKA SEKHAR RAY	UMESH CHANDRA PATNAIK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
201	D-WP(C)/11972/2026	SASMITA SAHOO	MANOJ KUMAR PANDA	//	
		VS	VS	0	
		SIDHANTA DAS		//	
202	D-WP(C)/11976/2026	DAMBARUDHAR PANDA	SANDHYARANI PANI	//	AOR20230000010C202600045
		VS	VS	0	
		STATE OF ODISHA		//	
203	D-WP(C)/11979/2026	M/S MMTCLTD, BHUBANESWAR	IPSIT AUROBINDO ACHARYA	//	
		VS	VS	0	
		COMMISSONER OF CUSTOMS (PREVENTIVE) COMMISSIONERATE, KHURDA		//	
204	D-WP(C)/11986/2026	PADAMPUR PUBLIC SCHOOL, PADAMPUR, BARGARH	SHIBANI SHANKAR PRADHAN	//	
		VS	VS	0	

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205	D-WP(C)/11989/2026	CENTRAL BOARD OF SECONDARY EDUCATION, NEW DELHI NARI JAGRUTI SELF HELP GROUP (SHG), MALKANGIRI	ANANAS RANJAN PADHI	//	
		VS	VS	0	
206	D-WP(C)/11990/2026	STATE OF ODISHA SUNITA MANDAL	LAMBODAR PRADHAN	//	
		VS	VS	0	
207	D-WP(C)/11992/2026	THE TAHASILDAR, MAHAKALAPARA, KENDRAPARA ASHRIT KUMAR PRADHAN	HARMOHAN DHAL	//	
		VS	VS	0	
208	D-WP(C)/11993/2026	STATE OF ODISHA ASHOK VISHWAKARMA	DEBABRATA DASH	//	
		VS	VS	0	
209	D-WP(C)/11994/2026	STATE TRANSPORT AUTHORITY, ODISHA MALAYA KUMAR ROUT	SUVASHISH PATTANAIK	//	
		VS	VS	0	
210	D-WP(C)/11995/2026	STATE OF ODISHA ANITA HARIJAN	RAJIB LOCHAN PATTNAIK	//	
		VS	VS	0	
211	D-WP(C)/11996/2026	STATE OF ODISHA SUSHAMA KUJUR	PRAMOD CHANDRA SEJPADA	//	
		VS	VS	0	
212	D-WP(C)/11997/2026	STATE OF ODISHA HAREKRUSHNA DAS	ANAM CHARAN PANDA	//	
		VS	VS	0	
213	D-WP(C)/11998/2026	THE COLLECTOR, MAYURBHANJ HARIHARA KUANR @ NAIK	ANAM CHARAN PANDA	//	
		VS	VS	0	
214	D-WP(C)/11999/2026	THE COLLECTOR, MAYURBHANJ ABHIMANYU SAHOO	SUVASHISH PATTANAIK	//	
		VS	VS	0	
215	D-WP(C)/12002/2026	STATE OF ODISHA GAJENDRA DAS	ANAM CHARAN PANDA	//	
		VS	VS	0	
		THE COLLECTOR, MAYURBHANJ,		//	

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216	D-WP(C)/12003/2026	MADHUSUDHAN SIKHYA NIVAS, DHENKANAL VS TAHASILDAR GONDIA, DHENKANAL	SHYAMANANDA JENA VS	// ()	
217	D-WP(C)/12006/2026	GEETANJALI SETHY VS THE COLLECTOR, MAYURBHANJ	ANAM CHARAN PANDA VS	// ()	
218	D-WP(C)/12007/2026	GOURAB KUMAR DAS VS STATE OF ODISHA	BIBHUTI BHUSAN SWAIN VS	// ()	
219	D-WP(C)/12008/2026	NALINI KANTA MOHANTA VS THE COLLECTOR, MAYURBHANJ	ANAM CHARAN PANDA VS	// ()	
220	D-WP(C)/12009/2026	BIRA KISHOR PADHAN VS STATE OF ODISHA	AKASH KUMAR PATTAJOSHI VS	// ()	AOR20220001834C202600007
221	D-WP(C)/12010/2026	MADAN MOHAN PATTANAIAK VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// ()	AOD20220001927C202600047
222	D-WP(C)/12011/2026	NAYAN KUMAR MEHER VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// ()	AOR20220001727C202600053
223	D-WP(C)/12012/2026	BABAJI PRADHAN VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// ()	AOD20220001927C202600046
224	D-WP(C)/12013/2026	TARANI KUMAR SAHU VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// ()	AOR20220001727C202600054
225	D-WP(C)/12014/2026	SAIBABATI JANA VS THE STATE TAX OFFICER, BALASORE CIRCLE	SUBRATA MOHARANA VS	// ()	AOD20220004095C202600013
226	D-WP(C)/12016/2026	UPASANA EDUCATION TRUST, BHUBANESWAR VS UNION OF INDIA	BISWAJIT DAS VS	// ()	
227	D-WP(C)/12017/2026	KAMAL KUMAR SAHOO	JYOTI RANJAN KAR	//	

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		STATE OF ODISHA		//	
228	D-WP(C)/12018/2026	ODISHA PATITA UDHAR SAMITI, KHURDA	PRASANT KISHORE RAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
229	D-WP(C)/12019/2026	M/S.UNITED PYRAMID MARKETING, BHUBANESWAR	ARISHAT AFREEN	//	
		VS	VS	0	
		CHIEF CENTRAL, CGST AND CENTRAL EXCISE, ODISHA, BHUBANESWAR		//	
230	D-WP(C)/12020/2026	BIRANCHI NARAYAN NATH	PRABIN DAS	//	
	WP(C)/8659/2026	VS	VS	0	
		THE STATE OF ODISHA		//	
231	D-WP(C)/12021/2026	BANSIDHAR JENA	SOURAV SUMAN BHUYAN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
232	D-WP(C)/12022/2026	SARAT CHANDRA SAHOO	SAMEER KUMAR DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
233	D-WP(C)/12023/2026	ADAITYA PRASAD PATRA	BISWABIHARI MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
234	D-WP(C)/12025/2026	ARTATRAN RATH	JAGANNATH BHUYAN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
235	D-WP(C)/12026/2026	PRADEEP KUMAR MANGALPURIA	PRAMOD KUMAR JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
236	D-WP(C)/12027/2026	GOVINDA CHANDRA BISOI	BIJAYA KUMAR SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
237	D-WP(C)/12028/2026	JADUMANI DIGAL	BIVUDATTA CHALAN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
238	D-WP(C)/12029/2026	RUBI PATI	BIVUDATTA CHALAN	//	
		VS	VS	0	

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239	D-WP(C)/12030/2026	STATE OF ODISHA MANMATH KUMAR MOHAPATRA VS	MANOJA KUMAR KHUNTIA VS	// // ()	
240	D-WP(C)/12031/2026	STATE OF ODISHA TRILOCHAN PATRA VS	MANOJA KUMAR KHUNTIA VS	// // ()	
241	D-WP(C)/12034/2026	STATE OF ODISHA ASMIN PRASAD SAHOO VS	MANOJA KUMAR KHUNTIA VS	// // ()	
242	D-WP(C)/12035/2026	STATE OF ODISHA BENUDHARA DALEI VS	PRAFULLA CHANDRA ACHARYA VS	// // ()	
243	D-WP(C)/12036/2026	STATE OF ORISSA RABI DALEI VS	PRAFULLA CHANDRA ACHARYA VS	// // ()	
244	D-WP(C)/12038/2026	STATE OF ORISSA SURENDRA KUMAR SAHOO VS	MANAS KUMAR SWAIN VS	// // ()	
245	D-WP(C)/12040/2026	STATE OF ODISHA ANANTA CHARAN SUTAR VS	DIPAK RANJAN MISHRA VS	// // ()	
246	D-WP(C)/12042/2026	PRINCIPAL, SREE KRUSHNA MOHAPATRA PM SHRI SCHOOL, JAWAHAR NAVODAYA VIDYALAYA, JAGATSINGHPUR CHARAN PRUSTY VS	DEEPALI MAHAPATRA VS	// // ()	
247	D-WP(C)/12046/2026	STATE OF ODISHA PRAMOD KUMAR SAHOO VS	BIREN SANKAR TRIPATHY VS	// // ()	
248	D-WP(C)/12049/2026	BANK OF BARODA, CUTTACK UNION OF INDIA VS	ALOK KUMAR MOHANTY VS	// // ()	
249	D-WP(C)/12050/2026	THE REGIONAL LABOUR COMMISSIONER(CENTRAL)-1KENDRIYA SHRAM SADAN, BHUBANESWAR UNION OF INDIA VS BISWABIJOYEE PANIGRAHI (Retd.IRS)	RAJESH KUMAR MAHAPATRA, S.P.C VS	// // ()	AOR20220001639C202600008

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250	D-WP(C)/12051/2026	RAJENDRA BARIK VS STATE OF ODISHA	SASWATI MOHAPATRA VS	// 0 //	
251	D-WP(C)/12053/2026	SANJEEB KUMAR BALA VS UNION OF INDIA	ALEKHA KUMAR SAHOO VS	// 0 //	
252	D-WP(C)/12055/2026	TIKILI NAYAK VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	// 0 //	
253	D-WP(C)/12057/2026	SANJAYA KUMAR PATRO VS STATE OF ODISHA	SIBAPRASAD PATI VS	// 0 //	
254	D-WP(C)/12059/2026	CHHELIA SAHOO VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //	
255	D-WP(C)/12060/2026	SANJAYA KUMAR PATRO VS STATE OF ODISHA	SIBAPRASAD PATI VS	// 0 //	
256	D-WP(C)/12061/2026	BHANJA KISHORE JENA VS THE TAHASILDAR, MAHAKALAPARA, KENDRAPARA	LAMBODAR PRADHAN VS	// 0 //	
257	D-WP(C)/12062/2026	PITAMBAR DASH VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //	
258	D-WP(C)/12064/2026	GIREN BAIDYA VS THE TAHASILDAR, MAHAKALAPARA, KENDRAPARA	LAMBODAR PRADHAN VS	// 0 //	
259	D-WP(C)/12065/2026	PRABHUDATTA MOHAPATRA VS ETISHREE PANDA	ANIMESH SINGH VS	// 0 //	
260	D-WP(C)/12066/2026	MAA DURGA PRIMARY FISHERMAN CO.OPERATIVE SOCIETY AND KENDRAPARA VS UNION OF INDIA	ESWAR CHANDR KUMAR RAHAY VS	// 0 //	
261	D-WP(C)/12068/2026	SUJIT KUMAR PANDA	AJAYA KUMAR TRIPATHY	//	

ORISSA HIGH COURT

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ORISSA		//	
262	D-WP(C)/12069/2026	ARAKSHITA BEHERA	RAMANATH ACHARYA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
263	D-WP(C)/12072/2026	M/S.SANGITA ROUT, BARAGARH	ABHILASH MISHRA	//	
		VS	VS	0	
		THE COMMISSIONER, COMMERCIAL TAX(C.T.) AND GOODS AND SERVICES TAX(G.S.T.), CUTTACK			
264	D-WP(C)/12073/2026	SUSHANTA GAJENDRA SINGH	SUBHADUTTA ROURAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
265	D-WP(C)/12074/2026	DIBAKAR ROUT	AJAYA KUMAR TRIPATHY	//	
		VS	VS	0	
		STATE OF ORISSA		//	
266	D-WP(C)/12075/2026	BOURIBANDHU @ BOURI MALLIK	PRIYA RANJAN MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
267	D-WP(C)/12079/2026	BHUMISUTA MEHER	PABITRA KUMAR NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
268	D-WP(C)/12082/2026	BANABIHARI PATRA	AJAYA KUMAR TRIPATHY	//	
		VS	VS	0	
		STATE OF ORISSA		//	
269	D-WP(C)/12083/2026	PRITISMAYEE LENKA	PRASANTA KUMAR JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
270	D-WP(C)/12085/2026	GYANENDRA SWAIN	SUSANTA KUMAR BARAL	//	AOR20220001297C202600070
		VS	VS	0	
		AUTHORIZED OFFICER, PIRAMAL FINANCE LIMITED		//	
271	D-WP(C)/12087/2026	JOGESWAR MEHER	JYOTIRMAY GUPTA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
272	D-WP(C)/12088/2026	BISWAJEET BEHERA	ASHOK DAS	//	
		VS	VS	0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
273	D-WP(C)/12090/2026	THE STATE OF ODISHA INDIRA DASH VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// // 0 //	
274	D-WP(C)/12091/2026	PURNA CHANDRA PANDA VS STATE OF ORISSA	AJAYA KUMAR TRIPATHY VS	// 0 //	
275	D-WP(C)/12092/2026	NIRMALA BEHERA VS STATE OF ODISHA	PRASANTA KUMAR JENA VS	// 0 //	
276	D-WP(C)/12093/2026	ANIRUDHA PRADHAN VS STATE OF ORISSA	AJAYA KUMAR TRIPATHY VS	// 0 //	
277	D-WP(C)/12095/2026	NALINIKANTA KAR VS STATE OF ORISSA	AJAYA KUMAR TRIPATHY VS	// 0 //	
278	D-WP(C)/12096/2026	DEBENDRA NATH PRADHAN VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// 0 //	AOR20220001662C202600021
279	D-WP(C)/12098/2026	KALPATARU NAYAK VS STATE OF ORISSA	AJAYA KUMAR TRIPATHY VS	// 0 //	
280	D-WP(C)/12099/2026	SUNANDA BEHERA VS BARIPADA MUNICIPALITY, MAYURBHANJ	PRAYAS MOHANTY VS	// 0 //	
281	D-WP(C)/12100/2026	SARAT CHANDRA BEHERA VS STATE OF ODISHA	DEBASIS PANIGRAHI VS	// 0 //	
282	D-WP(C)/12103/2026	BASANT KUMAR SWAIN VS STATE OF ODISHA	PRADEEP KUMAR MOHANTY VS	// 0 //	
283	D-WP(C)/12105/2026	SAMBIT NAYAK VS PARIMITA MOHANTY	PRADIPTA VARMA VS	// 0 //	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
284	D-WP(C)/12106/2026	M/S. TRUPTI SMART CARS PVT. LTD., KHORDHA VS CHIEF MANAGER AND AUTHORISED OFFICER, BANK OF BARODA, BHUBANESWAR	AMIT PATTNAIK VS CHIEF MANAGER AND AUTHORISED OFFICER, BANK OF BARODA, BHUBANESWAR	// () //	
285	D-WP(C)/12107/2026	MAHALAXIMI MAHILA SAMITI, BALASORE VS PARITOSH CHATERJEE	VIVEKANANDA JENA VS PARITOSH CHATERJEE	// () //	
286	D-WP(C)/12111/2026	DEBABRATA KARNA VS STATE OF ODISHA	SUBHADUTTA ROURAY VS STATE OF ODISHA	// () //	
287	D-WP(C)/12112/2026	ALEKHA CHANDRA BEHERA VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS STATE OF ODISHA	// () //	
288	D-WP(C)/12113/2026	M/S MINA KETAN ROUT VS THE PRINCIPAL COMMISSIONER OF CENTRAL GOODS AND SERVICE TAX, BHUBANESWAR/	DILLIP KUMAR SAHOO VS THE PRINCIPAL COMMISSIONER OF CENTRAL GOODS AND SERVICE TAX, BHUBANESWAR/	// () //	AOD20240000078C202600005
289	D-WP(C)/12120/2026	SAIYONI COLLEGE OF NURSING VS STATE OF ODISHA	CHITTARANJAN DAS VS STATE OF ODISHA	// () //	AOR20220004051C202600012
290	D-WP(C)/12121/2026	DIBYAJYOTI MOHANTY VS CENTRAL GOODS AND SERVICE TAX BHUBANESWAR	DILLIP KUMAR SAHOO VS CENTRAL GOODS AND SERVICE TAX BHUBANESWAR	// () //	AOD20240000078C202600006
291	D-WPCRL/8426/2026	SWARNA PRAVA BEHERA VS STATE OF ODISHA	SUBHA ROURAY VS STATE OF ODISHA	/0 () //	
292	D-ABLAPL/8294/2026	RATIKANTA CHAMPATI VS STATE OF ODISHA	AVIRAM PATRA VS STATE OF ODISHA	DHAULI PS /43 /2026 () //	
293	D-ABLAPL/8296/2026	MAHAMMAD RABANI @ SK. RABANI @ MD. RABAN VS STATE OF ODISHA	SAROJ KUMAR PADHY VS STATE OF ODISHA	RAMACHANDRAPUR /324 /2025 () //	
294	D-ABLAPL/8297/2026	JABED KHAN VS STATE OF ODISHA	SARADA PRASAD DASH VS STATE OF ODISHA	JASHIPUR /90 /2020 () //	
295	D-ABLAPL/8298/2026	SUMAN CHOUDHURY	SWARAJ PATEL	//	AOR20220000246C202600015

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
296	D-ABLAPL/8303/2026	SUMANTA BEHERA	ARJUNA CHARANA BEHERA	PIPLI /151 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
297	D-ABLAPL/8304/2026	SUSANTA KUMAR DAKUA	BIDHUBHUSAN NAYAK	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
298	D-ABLAPL/8307/2026	MAHAMMAD RABANI @ SK.RABANI @ MD.RABANISAROJ KUMAR PADHY		GHASIPURA /349 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
299	D-ABLAPL/8308/2026	SK SAHIL @ SAHIL	SARTHAK SATAPATHY	JAGATSINGPUR /72 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
300	D-ABLAPL/8309/2026	GEETANJALI BARAL	JANMEJAYA KATIKIA	BALUGAON P.S. /194 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
301	D-ABLAPL/8319/2026	PRAMILA MAHARANA	SIBA RANJAN POLAI	BEGUNIAPADA /39 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
302	D-ABLAPL/8320/2026	BIRENDRA NAIK	JAGABANDHU SAHU	TARBHA /94 /2026	AOR20220001487C202600049
		VS	VS	()	
		STATE OF ODISHA		//	
303	D-ABLAPL/8321/2026	PRASANNA KUMAR SINGH	SIDDHARTH GOUTAM DAS	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
304	D-ABLAPL/8322/2026	ALLIMA RANI BHUYAN	SIDDHARTH GOUTAM DAS	NIMAKHANDI /231 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
305	D-ABLAPL/8324/2026	KAMAL KUMAR HATI	SIDDHARTH GOUTAM DAS	BADABAZAR /541 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
306	D-ABLAPL/8325/2026	KUMUDA KUMAR PRADHAN	LAMBODAR PRADHAN	BHARATPUR PS /831 /2024	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
307	D-ABLAPL/8327/2026	STATE OF ODISHA GUDLA SRINIVAS RAO VS	PRASANNA KUMAR MISHRA VS	// // ()	AOD2026000093C202600024
308	D-ABLAPL/8330/2026	STATE OF ODISHA SRIDHAR ROUT VS	MD. GOLAM MADANI VS	// DHAMNAGAR /43 /2026 ()	
309	D-ABLAPL/8332/2026	STATE OF ODISHA JITENDRA ROUT VS	BIKASH CHANDRA PARIJA VS	// DHENKANAL SADAR /329 /2023 ()	
310	D-ABLAPL/8339/2026	STATE OF ODISHA NILAMANI SAHOO VS	AMITAV TRIPATHY VS	// ITAMATI /93 /2026 ()	
311	D-ABLAPL/8341/2026	STATE OF ODISHA PRAKASH CHANDRA LENKA VS	AMITAV TRIPATHY VS	// ITAMATI /44 /2026 ()	
312	D-ABLAPL/8350/2026	STATE OF ODISHA HEMANTA PARIDA @ NALLA @ LALA VS	JYOTIRMAYA SAHOO VS	// BEGUNIA P.S. /84 /2023 ()	
313	D-ABLAPL/8353/2026	STATE OF ODISHA TRILOCHAN KANHAR VS	AMULYA RATNA PANDA VS	// PHIRINGIA /275 /2025 ()	
314	D-ABLAPL/8355/2026	STATE OF ODISHA GANESH KANHAR VS	AMULYA RATNA PANDA VS	// PHIRINGIA /275 /2025 ()	
315	D-ABLAPL/8356/2026	STATE OF ODISHA AYASH KANTA SETHI VS	SOUMYA JYOTI BISWAL VS	// CRR1 /58 /2022 ()	
316	D-ABLAPL/8357/2026	STATE OF ODISHA PADMALOCHAN MAHAKUDA @ PADMA CHARAN MAHAKUDA VS	AMULYA RATNA PANDA VS	// PHIRINGIA /275 /2025 ()	
317	D-ABLAPL/8358/2026	STATE OF ODISHA BIJAY JENA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	// BINJHARPUR /473 /2025 () //	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
318	D-ABLAPL/8359/2026	SUJIT KUMAR ROUT @ NILUA VS STATE OF ODISHA	PRADIPTA BEURA VS	ATHGARH /55 /2026 () //	
319	D-ABLAPL/8364/2026	BIBEK BHUSAN NAIK VS STATE OF ODISHA	KEDARNATH SAHOO VS	INDUASTRIAL,NISA /56 /2026 () //	AOD20230000656C202600008
320	D-ABLAPL/8365/2026	PRABHAT KUMAR DAS VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KUJANGA /56 /2026 () //	
321	D-ABLAPL/8366/2026	TUTANA GHADEI VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MARINE PS AT JAMBO /30 /2026 () //	
322	D-ABLAPL/8367/2026	ABHIJIT PATRA VS STATE OF ORISSA	ARUN KUMAR BEHERA VS	TALASARI MARINE /48 /2026 () //	AOR20220003422C202600024
323	D-ABLAPL/8368/2026	BHARAT MALIK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	NIKIRAI /62 /2026 () //	
324	D-ABLAPL/8371/2026	RAHUL @ SANDIP NAIK VS STATE OF ODISHA	KEDARNATH SAHOO VS	INDUASTRIAL,NISA /56 /2026 () //	AOD20230000656C202600009
325	D-ABLAPL/8373/2026	SANJIB NAYAK @ SANJEEV NAYAK VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE MAHILA /91 /2022 () //	
326	D-ABLAPL/8375/2026	ALEKH SAHU @ ALEKHA SAHU VS STATE OF ODISHA	SURESH KUMAR JENA VS	TARBHA /182 /2022 () //	
327	D-ABLAPL/8376/2026	ARYA VEDABRATA @ ARYA KUMAR VEDABRATA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	INFOCITY PS /158 /2026 () //	
328	D-ABLAPL/8379/2026	SUSHANTA MANIA @ TIKA @ SUSANTA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BEGUNIA P.S. /84 /2023 () //	
329	D-ABLAPL/8381/2026	FANGALI ROUT @ DIGBIJAY ROUT	MALAYA KUMAR SWAIN	KANPUR /113 /2025	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
330	D-ABLAPL/8382/2026	NIRA BEHERA @ NIRANJAN BEHERA	PRADIPTA BEURA	ATHGARH /54 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
331	D-ABLAPL/8383/2026	SANJEEB KUMAR PATNAIK	JAYDEEP PAL	Maitri Vihar PS /118 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
332	D-ABLAPL/8388/2026	KALIA @ IBRAR KHAN	MD. GOLAM MADANI	BHADRAK TOWN /114 /2017	
		VS	VS	()	
		STATE OF ODISHA		//	
333	D-ABLAPL/8389/2026	BIGYANSU BEHERA	ANAND JENA	CHHENDIPADA /113 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
334	D-ABLAPL/8394/2026	PANCHANAN JANI @ UALI JANI	SATYASHIVA DASH	JARADA /234 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
335	D-ABLAPL/8396/2026	KRISHNA @ KRUSHNA NAHAK	SANJIB KUMAR BHANJADEO	KABISURYANAGAR /129 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
336	D-ABLAPL/8398/2026	MANTU PRADHAN	AMLAN SHAKTI PAUL	ATHAMALLIK /52 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
337	D-ABLAPL/8401/2026	KULADEEP NAIK	PRASANTA KUMAR JENA	KARLAPAT /7 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
338	D-ABLAPL/8402/2026	RAKTA NAIK @ RATHA NAIK	PRASANTA KUMAR JENA	KARLAPAT /7 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
339	D-ABLAPL/8403/2026	DEEPAK KUMAR MUDULI	CHEERA RANJAN SATAPATHY	CDA-II /54 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
340	D-ABLAPL/8404/2026	MANOHARA NAIK	PRASANTA KUMAR JENA	KARLAPAT /7 /2026	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
341	D-ABLAPL/8405/2026	STATE OF ODISHA PANCHANAN JANI @ UALI JANI VS	SATYA SHIVA DASH VS	// JARADA /232 /2022 ()	
342	D-ABLAPL/8409/2026	STATE OF ODISHA BALARAM BARAL VS	TARA PRASAD MOHAPATRA VS	// PURI SADAR /129 /2026 ()	
343	D-ABLAPL/8410/2026	STATE OF ODISHA CHITTA RANJAN PATTANAIAK VS	TARA PRASAD MOHAPATRA VS	// KUMBHARAPARA /236 /2022 ()	
344	D-ABLAPL/8411/2026	STATE OF ODISHA SOBHAGYA RANJAN NAYAK @ SAGAR NAIK VS	PRADIPTA BEURA VS	// ATHGARH /63 /2026 ()	
345	D-ABLAPL/8412/2026	STATE OF ODISHA KRUSHNA CH. MOHAPATRA VS	TARA PRASAD MOHAPATRA VS	// PURI SADAR /139 /2026 ()	
346	D-ABLAPL/8415/2026	STATE OF ODISHA DEEPAK KUMAR @ BINOD VS	HARI KRUSHNA PANIGRAHI VS	// MATHILI /210 /2025 ()	
347	D-ABLAPL/8417/2026	STATE OF ODISHA CHANDAN MANDAL VS	ROHIT RANJAN RAY VS	// / /0 ()	
348	D-ABLAPL/8418/2026	STATE OF ODISHA RANJEET KUMAR SAHOO @ RANJIT VS	AMLAN SHAKTI PAUL VS	// / /0 ()	
349	D-ABLAPL/8420/2026	STATE OF ODISHA DILIP KUMAR CHANDAN @ DILLIP KUMAR CHANDAN VS	ANRYAKANTA DWIBEDI VS	// PAIKMAL /46 /2026 ()	
350	D-ABLAPL/8423/2026	STATE OF ODISHA PANCHANAN JANI @ UALI JANI VS	SATYA SHIVA DASH VS	// JARADA /231 /2022 ()	
351	D-ABLAPL/8432/2026	STATE OF ODISHA MANAGOBIND BEHERA ALIAS MANA VS State Of Odisha	Soubhagya Kumar Dash VS	// // ()	AOR20220001631C202600077

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
352	D-ABLAPL/8433/2026	SWARNALATA SAHOO VS STATE OF ODISHA	BIBHUTI BHUSAN ROUT VS	JEYPORE SADAR /69 /2026 () //	
353	D-ABLAPL/8434/2026	LITU ALIAS MIHIRA NAYAK VS STATE OF ODISHA	T dhiren kumar dora VS	// () //	AOD20220004577C202600015
354	D-ABLAPL/8436/2026	ANIL MALLIK VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	// () //	AOD2025000009C202600026
355	D-ABLAPL/8438/2026	SAMBU SAHOO ALIAS SAMBHU SAHOO ALIAS SAMBHU SAHOO VS State Of Odisha	SAMBHU SAHOO VS	// () //	AOR20220001631C202600078
356	D-ABLAPL/8439/2026	LITU ALIAS MIHIRA NAIK VS STATE OF ODISHA	T dhiren kumar dora VS	// () //	AOD20220004577C202600018
357	D-ABLAPL/8441/2026	CHANDU PATRA ALIAS DEBASISH PATRA VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	// () //	AOD2025000009C202600027
358	D-ABLAPL/8442/2026	LITU ALIAS MIHIRA NAYAK VS STATE OF ODISHA	T dhiren kumar dora VS	// () //	AOD20220004577C202600017
359	D-ABLAPL/8444/2026	LITU ALIAS MIHIRA NAIK VS STATE OF ODISHA	T dhiren kumar dora VS	// () //	AOD20220004577C202600019

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MISC CASES FILED on :18/03/2026

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-OJC/6510/1998 OJC/6510/1998	KRUSHNA MP	NIRANJAN PRASAD PATRA	5/2026
2	D-WPCRL/7678/2026 WPCRL/ /	SAGAR NANDINI GURU MP	SASMITA NAYAK	6/2026
3	D-WPCRL/40478/2025 WPCRL/ /	BAIDHAR PANIGRAHI MP	DURGA PRASAD PRADHAN	7/2026
4	D-CRP/11925/2026 CRP/ /	GMR KAMLANGA ENERGY LTD., DHENKANAL MP	ANUPAM RATH	18/2026
5	D-SAO/12086/2026 SAO/ /	SATISH ADHIKARI MP	TUKUNA KUMAR MISHRA	21/2026
6	D-SAO/12086/2026 SAO/ /	SATISH ADHIKARI MP	TUKUNA KUMAR MISHRA	22/2026
7	D-CMAPL/4942/2024 CMAPL/45/2024	LEGAL MANAGER, SHRIRAM GENERAL INSURANCE COMPANY LTD. MP	INDRA	68/2026
8	D-SA/197/1994 SA/197/1994	PREMALATA MP		72/2026
9	D-CRLMP/8387/2026 CRLMP/ /	BIKY @ ABHINASH SAHOO MP	RAJENDRA KUMAR SAHU	79/2026
10	D-RPFAM/11955/2026 RPFAM/ /	PRAKASH KUMAR SAHOO MP	AMIYA KUMAR MOHANTY	121/2026
11	D-RPFAM/12081/2026 RPFAM/ /	JAGABANDHU DAS MP	SITAKANTA HOTA	122/2026
12	D-RPFAM/12081/2026 RPFAM/ /	JAGABANDHU DAS MP	SITAKANTA HOTA	123/2026
13	D-RVWPET/11676/2026 RVWPET/77/2026	ORISSA UNIVERSITY OF AGRICULTURE AND FISHERIES MP	SUBBESH CHANDRA BISHI	126/2026
14	D-RVWPET/11678/2026 RVWPET/78/2026	ORISSA UNIVERSITY OF AGRICULTURE AND FISHERIES MP	SUBBESH CHANDRA BISHI	127/2026
15	D-RVWPET/54401/2025 RVWPET/76/2026	UNION OF INDIA MP	NIBEDITA SAHOO(C.G.C.)	128/2026
16	D-RVWPET/12063/2026 RVWPET/ /	AMIT KUMAR TRIPATHY MP	RAMANATH ACHARYA	129/2026
17	D-MATA/133/2015 MATA/133/2015	SUJITABH MALLIK MP	M/S.PRADEEP KU. RAY	174/2026
18	D-MATA/12000/2026 MATA/ /	KUNDAN KUMAR SAHOO MP	AMITAV TRIPATHY	175/2026
19	D-MATA/12037/2026 MATA/ /	AGRAGATI AJAY ROUL MP	SUKANTA KUMAR NAYAK	176/2026
20	D-MATA/40667/2025 MATA/381/2025	SANGHAMITRA DAS MP		177/2026
21	D-CONTC/11120/2026 CONTC/ /	M/S. LINGARAJ INFRASTRUCTURE PVT LTD MP	AMRITA MISHRA	185/2026
22	D-CONTC/11124/2026 CONTC/ /	M/S. SHYAM SHREE RESIDENCY PVT LTD MP	DABHISHEK DASH	186/2026
23	D-BLAPL/8306/2026 BLAPL/2583/2026	NETI @ APU @ RAKESH KUMAR DAS MP	KULDEEP MOHANTY	209/2026
24	D-BLAPL/579/2026 BLAPL/885/2026	ASHIM KUMAR DAS MP		210/2026
25	D-BLAPL/6085/2026 BLAPL/ /	SADAM NAYAK MP	RUCHI RAJGARHIA	211/2026
26	D-FAO/11895/2026	JYOSTNA SAMANTARAY	DURGA PRASAD S. MALLICK	

	FAO/ /	MP		230/2026
27	D-FAO/11895/2026	JYOSTNA SAMANTARAY	DURGA PRASAD S. MALLICK	
	FAO/ /	MP		231/2026
28	D-FAO/49950/2025	RENUPRIYA PANDA	SAMEER KUMAR DAS	
	FAO/540/2025	MP		232/2026
29	D-FAO/12039/2026	BIJAY KUMAR SENDHA	SUKANTA KUMAR MISHRA	
	FAO/ /	MP		233/2026
30	D-FAO/12032/2026	RATNAKAR MOHAPATRA	SUKANTA KUMAR MISHRA	
	FAO/ /	MP		234/2026
31	D-FAO/12097/2026	MANAGING COMMITTEE OF MANAPUR	M/S.S.KUMAR PUROJEET	
	FAO/ /	MP		235/2026
32	D-FAO/12109/2026	GATIKRUSHNA JOSHI	SANGRAM JENA	
	FAO/ /	MP		236/2026
33	D-FAO/12114/2026	SAILENDRA NARAYAN SAHOO	SANGRAM JENA	
	FAO/ /	MP		237/2026
34	D-FAO/12116/2026	NIROJA NALINI DAS	SANGRAM JENA	
	FAO/ /	MP		238/2026
35	D-FAO/12118/2026	HARIHAR BEHURA	SANGRAM JENA	
	FAO/ /	MP		239/2026
36	D-CRLREV/161/2018	BARUN KUMAR NAIK@BARUN NAIK	M/S.DEVASHIS PANDA	
	CRLREV/161/2018	MP		345/2026
37	D-CRLREV/32636/2025	LOKANATH BEHERA	JAYDEEP PAL	
	CRLREV/807/2025	MP		346/2026
38	D-CRLREV/8311/2026	GAJENDRA HANS	CHANDANA TRIPATHY	
	CRLREV/ /	MP		347/2026
39	D-CRLREV/22083/2024	SURENDRA KUMAR SAHOO	SAMARENDRA MOHANTY	
	CRLREV/374/2024	MP		348/2026
40	D-CRLREV/5368/2026	ARPITA DEBADARSHINI	BIKRAM CHANDRA GHADEI	
	CRLREV/ /	MP		349/2026
41	D-CRLREV/8391/2026	BIJU @ BIJAYA BEHERA	AMIT KUMAR NATH	
	CRLREV/ /	MP		350/2026
42	D-CRLREV/8391/2026	BIJU @ BIJAYA BEHERA	AMIT KUMAR NATH	
	CRLREV/ /	MP		351/2026
43	D-CRLREV/8391/2026	BIJU @ BIJAYA BEHERA	AMIT KUMAR NATH	
	CRLREV/ /	MP		352/2026
44	D-CRLREV/8419/2026	RASA BIHARI NAYAK	ASHOK KUMAR ROUT	
	CRLREV/ /	MP		353/2026
45	D-ABLAPL/35737/2025	ANTARJAMI GUNTHA @ ANTARYAMI GUNTHA		
	ABLAPL/13665/2025	MP		433/2026
46	D-ABLAPL/7030/2026	BARSHARANI SAHOO	ABHISHEK DASH	
	ABLAPL/ /	MP		434/2026
47	D-ABLAPL/1889/2026	MD SHAHNAWAZ @ SHAINU		
	ABLAPL/870/2026	MP		435/2026
48	D-ABLAPL/7705/2026	CHITTARANJAN KANUGO	PRASHANTA KUMAR NAYAK	
	ABLAPL/3260/2026	MP		436/2026
49	D-ABLAPL/368/2026	SUNITA MISHRA		
	ABLAPL/244/2026	MP		437/2026
50	D-ABLAPL/3052/2026	TILOTTAMA SETHI @ TILATAMA SETHY		
	ABLAPL/1422/2026	MP		438/2026
51	D-ABLAPL/39028/2025	RUDRA PRATAP PADHI		
	ABLAPL/14829/2025	MP		439/2026
52	D-ABLAPL/6840/2026	MANAS RANJAN ROUT @ RANJAN ROUT	PRANAYANEE DASMOHAPATRA	
	ABLAPL/2918/2026	MP		440/2026
53	D-RSA/153/2022	SASHIREKHA PRADHAN	SOUMYA MISHRA	
	RSA/153/2022	MP		462/2026
54	D-RSA/43719/2025	STATE OF ODISHA	SABITA RANJAN PATNAIK, A.G.A	
	RSA/555/2025	MP		463/2026
55	D-RSA/12004/2026	HADIBANDHU PANDA	VIJAYA KAR	
	RSA/ /	MP		464/2026
56	D-RSA/43404/2025	SANJAY KUMAR SAHU	PRATYUSHA NAIDU	
	RSA/537/2025	MP		465/2026
57	D-CMP/8929/2026	SHAKUNTALA JENA	SUDHANSU SEKHAR JENA	
	CMP/419/2026	MP		559/2026

58	D-CMP/8929/2026 CMP/419/2026	SHAKUNTALA JENA MP	SUDHANSU SEKHAR JENA	560/2026
59	D-CMP/41143/2025 CMP/1760/2025	SANGEETA DEVI SHARMA MP	ARUN KUMAR ACHARYA	561/2026
60	D-CMP/37141/2025 CMP/1489/2025	SRIBATSHA @ SRIBACHHA MAHALA MP	ALOK KUMAR MOHANTY, LATIKA MOHANTY	562/2026
61	D-CMP/1508/2026 CMP/127/2026	SADANANDA SAHOO MP	ASHOK KUMAR MOHAPATRA	563/2026
62	D-CMP/12052/2026 CMP/ /	JAMBESWAR PUHAN MP	HRUDANANDA MOHAPATRA	564/2026
63	D-CMP/12056/2026 CMP/ /	BINAPANI DAS MP	MANOJ KUMAR PANDA	565/2026
64	D-CMP/12110/2026 CMP/ /	JAYA PRAKASH ROUT MP	ASHOK KUMAR SAHOO	566/2026
65	D-MACA/45784/2025 MACA/1329/2025	IFFCO TOKIO GENERAL INSURANCE COMPANY LTD. MP	CHIRAN PRASAD RAHUTA	665/2026
66	D-MACA/1146/2023 MACA/1146/2023	LEGAL MANAGER, SHRIRAM GENERAL INSURANCE COMPANY LTD. MP		666/2026
67	D-MACA/6592/2026 MACA/ /	HDFC ERGO GENERAL INSURANCE CO.LTD. MP	ADAM TALIKHAN	667/2026
68	D-MACA/38764/2025 MACA/1174/2025	CHOLAMANDALAM MS GENERAL INSURANCE CO.LTD. MP	ANIL KUMAR ABBSR	668/2026
69	D-CRLMC/8267/2026 CRLMC/ /	SABITA KHUNTIA MP	KISHORE KUMAR MISHRA	784/2026
70	D-CRLMC/40417/2025 CRLMC/913/2026	SULOCHANA PALEI MP	AJAYA KUMAR NAYAK	785/2026
71	D-CRLMC/8305/2026 CRLMC/ /	SAILENDRA NARAYAN MALLICK MP	BIRAJA PRASANNA DAS	786/2026
72	D-CRLMC/8343/2026 CRLMC/ /	TILOTTAMA MUDULI MP	SIBADUTTA RAMPRASAD MISHRA	787/2026
73	D-CRLMC/8361/2026 CRLMC/ /	P. DEVA RAO @ P. DEBA RAO MP	SANGRAM KESHARI ROUT	788/2026
74	D-CRLMC/4764/2026 CRLMC/707/2026	CHANDAN GIRI MP	SIDDHANT SARANGI	789/2026
75	D-CRLMC/8372/2026 CRLMC/ /	HEMANTA KUMAR SAHOO MP	JUGALA KISHORE PANDA	790/2026
76	D-CRLA/7218/2026 CRLA/272/2026	NIRANJAN PANDA MP	UDAY NATH SAHOO	801/2026
77	D-CRLA/3883/2026 CRLA/ /	INFORMAT/VICTIM MP	BRAHMANANDA TRIPATHY	802/2026
78	D-CRLA/8336/2026 CRLA/ /	GIRIDHARI MALLIK MP	SUSANTA KUMAR ROUT	803/2026
79	D-CRLA/8336/2026 CRLA/ /	GIRIDHARI MALLIK MP	SUSANTA KUMAR ROUT	804/2026
80	D-CRLA/8336/2026 CRLA/ /	GIRIDHARI MALLIK MP	SUSANTA KUMAR ROUT	805/2026
81	D-CRLA/20/2026 CRLA/1/2026	JNANENDRA SWAIN MP	BHABANI SHANKAR DASPARIDA	806/2026
82	D-CRLA/20/2026 CRLA/1/2026	JNANENDRA SWAIN MP	BHABANI SHANKAR DASPARIDA	807/2026
83	D-CRLA/38579/2025 CRLA/1452/2025	BIGHNESWAR DAS MP	BIRAJA PRASAD TRIPATHY	808/2026
84	D-CRLA/8414/2026 CRLA/ /	LAXMI NARAYAN PUTEL MP	MANOJ KUMAR PATI	809/2026
85	D-CRLA/8414/2026 CRLA/ /	LAXMI NARAYAN PUTEL MP	MANOJ KUMAR PATI	810/2026
86	D-CRLA/8416/2026 CRLA/ /	LIPAN SAHOO MP	MILAN KANUNGO, (SR.ADV.)	811/2026
87	D-CRLA/8416/2026 CRLA/ /	LIPAN SAHOO MP	MILAN KANUNGO, (SR.ADV.)	812/2026
88	D-WA/11799/2026 WA/ /	STATE OF ODISHA MP	MANAS RANJAN MOHANTY,A.G.A	1184/2026
89	D-WA/11799/2026	STATE OF ODISHA	MANAS RANJAN MOHANTY,A.G.A	

	WA/ /	MP		1185/2026
90	D-WA/11801/2026	STATE OF ODISHA	SAROJ KUMAR JEE,A.G.A	
	WA/ /	MP		1186/2026
91	D-WA/11801/2026	STATE OF ODISHA	SAROJ KUMAR JEE,A.G.A	
	WA/ /	MP		1187/2026
92	D-WA/11856/2026	JAIRAJ SAHA	ABHISHEK DASH	
	WA/ /	MP		1188/2026
93	D-WA/1771/2023	STATE OF ODISHA	SURYA NARAYAN PATNAIK, A.G.A.	
	WA/1771/2023	MP		1189/2026
94	D-WA/11858/2026	STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	
	WA/ /	MP		1190/2026
95	D-WA/11858/2026	STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	
	WA/ /	MP		1191/2026
96	D-WA/48240/2025	MITHUN KUMAR MALLICK	SHANTI PRAKASH MOHANTY	
	WA/ /	MP		1192/2026
97	D-WA/11875/2026	STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	
	WA/ /	MP		1193/2026
98	D-WA/11875/2026	STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	
	WA/ /	MP		1194/2026
99	D-WA/11876/2026	STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	
	WA/ /	MP		1195/2026
100	D-WA/11876/2026	STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	
	WA/ /	MP		1196/2026
101	D-WA/11985/2026	JANARDHAN MAJHI	ASOK MOHANTY (SR. ADV.)	
	WA/ /	MP		1197/2026
102	D-WA/11985/2026	JANARDHAN MAJHI	ASOK MOHANTY (SR. ADV.)	
	WA/ /	MP		1198/2026
103	D-WA/43520/2025	STATE OF ODISHA	SAROJ KUMAR JEE,A.G.A	
	WA/442/2026	MP		1199/2026
104	D-WA/43520/2025	STATE OF ODISHA	SAROJ KUMAR JEE,A.G.A	
	WA/442/2026	MP		1200/2026
105	D-WA/53808/2025	STATE OF ODISHA	GYANALOKA MOHANTY,S.C	
	WA/445/2026	MP		1201/2026
106	D-WA/53808/2025	STATE OF ODISHA	GYANALOKA MOHANTY,S.C	
	WA/445/2026	MP		1202/2026
107	D-WA/53802/2025	STATE OF ODISHA	GYANALOKA MOHANTY,S.C	
	WA/444/2026	MP		1203/2026
108	D-WA/53802/2025	STATE OF ODISHA	GYANALOKA MOHANTY,S.C	
	WA/444/2026	MP		1204/2026
109	D-WA/51664/2025	STATE OF ODISHA	AISHWARYA DASH,A.S.C	
	WA/443/2026	MP		1205/2026
110	D-WA/51664/2025	STATE OF ODISHA	AISHWARYA DASH,A.S.C	
	WA/443/2026	MP		1206/2026
111	D-WA/12024/2026	ABHIRAM DUTTA	SAMEER KUMAR DAS	
	WA/ /	MP		1207/2026
112	D-WA/12058/2026	TRINATH MISHRA	PAMI RATH, (SR.ADV.)	
	WA/ /	MP		1208/2026
113	D-WA/12058/2026	TRINATH MISHRA	PAMI RATH, (SR.ADV.)	
	WA/ /	MP		1209/2026
114	D-WP(C)/11863/2026	DASAMAT MARNDI	DHANANJAYA MUND	
	WP(C)/ /	MP		5276/2026
115	D-WP(C)/11926/2026	JAYPRAKASH KHUNTIA	SANGRAM KUMAR SINGH	
	WP(C)/ /	MP		5277/2026
116	D-WP(C)/11864/2026	LACHHAMAN MAJHI	UPASANA BAL	
	WP(C)/ /	MP		5278/2026
117	D-WP(C)/9659/2026	CHINMAYA BAGARTY	RUDRA NARAYAN PARIJA	
	WP(C)/7203/2026	MP		5279/2026
118	D-WP(C)/11927/2026	MANOJ KUMAR MOHAPATRA	PRAVAT KUMAR MUDULI	
	WP(C)/ /	MP		5280/2026
119	D-WP(C)/11928/2026	DILIP KUMAR JENA	SANGRAM KUMAR SINGH	
	WP(C)/ /	MP		5281/2026
120	D-WP(C)/11919/2026	MAA TARINI SHG	SUKANTA KUMAR DALAI	
	WP(C)/ /	MP		5282/2026

121	D-WP(C)/11933/2026 WP(C)/ /	SUNAKAR ADHIKARI MP	GANESH PRASAD SAMAL	5283/2026
122	D-WP(C)/11931/2026 WP(C)/ /	GOPABANDHU BEHERA MP	NIRANJAN PANDA	5284/2026
123	D-WP(C)/11935/2026 WP(C)/8557/2026	MOHAN BEHERA MP	ATUL TRIPATHY	5285/2026
124	D-WP(C)/11920/2026 WP(C)/ /	OMM BABA SANIDEB WSHG MP	SUKANTA KUMAR DALAI	5286/2026
125	D-WP(C)/6775/2026 WP(C)/5309/2026	SUBRAT KUMAR BISWAL MP		5287/2026
126	D-WP(C)/11921/2026 WP(C)/ /	M/S DEVI PRASAD MAHAPATRA MP	JANAKALYANA MOHANTY	5288/2026
127	D-WP(C)/11949/2026 WP(C)/8592/2026	SABITA PARIDA MP	KARUNAKAR DAS	5289/2026
128	D-WP(C)/11950/2026 WP(C)/ /	BIBHUTI BHUSAN KAR MP	BIRAJA PRASANNA DAS	5290/2026
129	D-WP(C)/11939/2026 WP(C)/ /	DILLIP KUMAR SAHU MP	SUDHIR KUMAR PATRA	5291/2026
130	D-WP(C)/11952/2026 WP(C)/ /	PRATIVA PRIYADARSHINI BEHERA MP	KUNAL KUMAR SWAIN	5292/2026
131	D-WP(C)/11940/2026 WP(C)/ /	BRAMHANANDA NAYAK MP	BIJAYA KUMAR NAYAK (3)	5293/2026
132	D-WP(C)/11956/2026 WP(C)/ /	SUBASH CHANDRA AGARWAL MP	ARUN KUMAR PATRA	5294/2026
133	D-WP(C)/22830/2017 WP(C)/22830/2017	JHASKETAN MEHER MP	M/S.SOUMYA MISHRA	5295/2026
134	D-WP(C)/7831/2012 WP(C)/7831/2012	SWAPNARANI ROUT MP	M/S.MOHITOSH SINHA	5296/2026
135	D-WP(C)/7831/2012 WP(C)/7831/2012	SWAPNARANI ROUT MP	M/S.MOHITOSH SINHA	5297/2026
136	D-WP(C)/7831/2012 WP(C)/7831/2012	SWAPNARANI ROUT MP	M/S.MOHITOSH SINHA	5298/2026
137	D-WP(C)/11959/2026 WP(C)/8620/2026	ANIL KUMAR MOHAPATRA MP	DEBAKANT MOHANTY	5299/2026
138	D-WP(C)/11960/2026 WP(C)/8616/2026	AJAY KUMAR SAHOO MP	DEBAKANT MOHANTY	5300/2026
139	D-WP(C)/11957/2026 WP(C)/ /	SABITRI NAYAK MP	SUSANTA KUMAR LENKA	5301/2026
140	D-WP(C)/11962/2026 WP(C)/ /	DILLIP KUMAR DASH MP	BHAWANI SANKAR PANIGRAHI	5302/2026
141	D-WP(C)/11963/2026 WP(C)/8617/2026	BIJAY KUMAR NATH MP	DEBAKANT MOHANTY	5303/2026
142	D-WP(C)/11964/2026 WP(C)/8615/2026	PATITAPABAN HOTA MP	DEBAKANT MOHANTY	5304/2026
143	D-WP(C)/11966/2026 WP(C)/8618/2026	PABITRA KUMAR SWAIN MP	DEBAKANT MOHANTY	5305/2026
144	D-WP(C)/5118/2019 WP(C)/5118/2019	SRIKUMAR SUKLA MP	M/S.A.K.PANDEY	5306/2026
145	D-WP(C)/11967/2026 WP(C)/ /	MUSI PARIDA MP	DIBYARANJAN BEHERA	5307/2026
146	D-WP(C)/3559/2026 WP(C)/3257/2026	PRADEEP KUMAR SAHOO MP		5308/2026
147	D-WP(C)/11234/2013 WP(C)/11234/2013	NIROD KU.MOHANTY MP	M/S.UMESH CH.PATNAIK	5309/2026
148	D-WP(C)/2213/2026 WP(C)/2149/2026	SUJATA NAYAK MP		5310/2026
149	D-WP(C)/4104/2022 WP(C)/4104/2022	CHITTARANJAN DAS MP	MR.	5311/2026
150	D-WP(C)/11986/2026 WP(C)/ /	PADAMPUR PUBLIC SCHOOL, PADAMPUR MP	SIBRAM HANKAR PRADHAN	5312/2026
151	D-WP(C)/34736/2024 WP(C)/22463/2024	DEBENDRANATH MOAHNTA MP	SWAPNIL ROY	5313/2026
152	D-WP(C)/13855/2021	PRASANNA KUMAR PRADHAN	BIRAJA PRASANNA SATAPATHY	

	WP(C)/13855/2021	MP		5314/2026
153	D-WP(C)/39467/2023 WP(C)/39467/2023	DEEPAK KUMAR DAS MP	SWAPNIL ROY	5315/2026
154	D-WP(C)/11994/2026 WP(C)/ /	MALAYA KUMAR ROUT MP	SUVASHISH PATTANAIK	5316/2026
155	D-WP(C)/11995/2026 WP(C)/ /	ANITA HARIJAN MP	RAJIB LOCHAN PATTNAIK	5317/2026
156	D-WP(C)/11998/2026 WP(C)/ /	HARIHARA KUANR @ NAIK MP	ANAM CHARAN PANDA	5318/2026
157	D-WP(C)/11997/2026 WP(C)/ /	HAREKRUSHNA DAS MP	ANAM CHARAN PANDA	5319/2026
158	D-WP(C)/11999/2026 WP(C)/ /	ABHIMANYU SAHOO MP	SUVASHISH PATTANAIK	5320/2026
159	D-WP(C)/12002/2026 WP(C)/ /	GAJENDRA DAS MP	ANAM CHARAN PANDA	5321/2026
160	D-WP(C)/12006/2026 WP(C)/ /	GEETANJALI SETHY MP	ANAM CHARAN PANDA	5322/2026
161	D-WP(C)/12007/2026 WP(C)/ /	GOURAB KUMAR DAS MP	BIBHUTI BHUSAN SWAIN	5323/2026
162	D-WP(C)/29725/2025 WP(C)/20683/2025	AMIYA RANJAN SAHOO MP	SUBASH CHANDRA SAHOO	5324/2026
163	D-WP(C)/12008/2026 WP(C)/ /	NALINI KANTA MOHANTA MP	ANAM CHARAN PANDA	5325/2026
164	D-WP(C)/40986/2025 WP(C)/28443/2025	GOPAL PRADHAN MP	NIRANJAN LENKA	5326/2026
165	D-WP(C)/12016/2026 WP(C)/ /	UPASANA EDUCATION TRUST, BHUBANESHWAR MP	BISWAJIT DAS	5327/2026
166	D-WP(C)/12016/2026 WP(C)/ /	UPASANA EDUCATION TRUST, BHUBANESHWAR MP	BISWAJIT DAS	5328/2026
167	D-WP(C)/27086/2013 WP(C)/27086/2013	RAMAKANTA BISWAL MP	M/S.SIDHESWAR MALLIK, BIBEKANANDA BHUYAN	5329/2026
168	D-WP(C)/12019/2026 WP(C)/ /	M/S.UNITED PYRAMID MARKETING, BHUBANESHWAR MP	BISWAJIT DAS	5330/2026
169	D-WP(C)/12021/2026 WP(C)/ /	BANSIDHAR JENA MP	SOURAV SUMAN BHUYAN	5331/2026
170	D-WP(C)/24214/2024 WP(C)/14938/2024	ABINASH ROUL MP	SAMEER KUMAR DAS	5332/2026
171	D-WP(C)/17216/2025 WP(C)/11691/2025	TRUPTI PATRA MP	SAMEER KUMAR DAS	5333/2026
172	D-WP(C)/12023/2026 WP(C)/ /	ADAITYA PRASAD PATRA MP	BISWABIHARI MOHANTY	5334/2026
173	D-WP(C)/17219/2025 WP(C)/11695/2025	JHUNI RANI MOHANTA MP	SAMEER KUMAR DAS	5335/2026
174	D-WP(C)/17211/2025 WP(C)/11693/2025	JAYANTA KUMAR TRIPATHY MP	SAMEER KUMAR DAS	5336/2026
175	D-WP(C)/12025/2026 WP(C)/ /	ARTATRAN RATH MP	JAGANNATH BHUYAN	5337/2026
176	D-WP(C)/3054/2021 WP(C)/3054/2021	SUSHANTA KUMAR DASH MP		5338/2026
177	D-WP(C)/12028/2026 WP(C)/ /	JADUMANI DIGAL MP	BIVUDATTA CHALAN	5339/2026
178	D-WP(C)/3626/2023 WP(C)/3626/2023	JAJATI KESHARI ROUT MP		5340/2026
179	D-WP(C)/28672/2022 WP(C)/28672/2022	PRAKASH BEHERA MP	MRUGANKA MAULI PATNAIK	5341/2026
180	D-WP(C)/12029/2026 WP(C)/ /	RUBI PATI MP	BIVUDATTA CHALAN	5342/2026
181	D-WP(C)/28674/2022 WP(C)/28674/2022	NIHAR RANJAN DAS MP	MRUGANKA MAULI PATNAIK	5343/2026
182	D-WP(C)/28675/2022 WP(C)/28675/2022	KUMUDA DAS MP	MRUGANKA MAULI PATNAIK	5344/2026
183	D-WP(C)/12031/2026 WP(C)/ /	TRILOCHAN PATRA MP	MANOJA KUMAR KHUNTIA	5345/2026

184	D-WP(C)/28676/2022 WP(C)/28676/2022	DEEPAK KUMAR NAYAK MP	MRUGANKA MAULI PATNAIK	5346/2026
185	D-WP(C)/12030/2026 WP(C)/ /	MANMATH KUMAR MOHAPATRA MP	MANOJA KUMAR KHUNTIA	5347/2026
186	D-WP(C)/28677/2022 WP(C)/28677/2022	SAURI BEHERA MP	MRUGANKA MAULI PATNAIK	5348/2026
187	D-WP(C)/28678/2022 WP(C)/28678/2022	GELAMANI BEHERA MP	MRUGANKA MAULI PATNAIK	5349/2026
188	D-WP(C)/28680/2022 WP(C)/28680/2022	TRILOCHAN DAS MP	MRUNGANKA MAULI PATNAIK	5350/2026
189	D-WP(C)/12034/2026 WP(C)/ /	ASMIN PRASAD SAHOO MP	MANOJA KUMAR KHUNTIA	5351/2026
190	D-WP(C)/12040/2026 WP(C)/ /	ANANTA CHARAN SUTAR MP	DIPAK RANJAN MISHRA	5352/2026
191	D-WP(C)/8635/2026 WP(C)/6577/2026	BISHNU MOHAN PANIGRAHI MP		5353/2026
192	D-WP(C)/12049/2026 WP(C)/ /	UNION OF INDIA MP	ALOK KUMAR MOHANTY	5354/2026
193	D-WP(C)/2896/2026 WP(C)/2503/2026	SUMITRA PANDA MP	ASHOK KUMAR MOHAPATRA	5355/2026
194	D-WP(C)/34841/2025 WP(C)/8631/2026	RADHAMOHAN SAMANTARAY MP	SRIKANTA MAHUNTA	5356/2026
195	D-WP(C)/12051/2026 WP(C)/ /	RAJENDRA BARIK MP	SASWATI MOHAPATRA	5357/2026
196	D-WP(C)/32477/2024 WP(C)/19755/2024	M/S. ASHOK KUMAR SHARMA, ANGUL MP	ABHILASH MISHRA	5358/2026
197	D-WP(C)/31244/2025 WP(C)/21965/2025	DR.SARAT KUMAR PANIGRAHI MP		5359/2026
198	D-WP(C)/12050/2026 WP(C)/ /	UNION OF INDIA MP	RAJESH KUMAR MAHAPATRA, S.P.C	5360/2026
199	D-WP(C)/5362/2026 WP(C)/4994/2026	SUNIL KUMAR PANDA MP		5361/2026
200	D-WP(C)/12060/2026 WP(C)/ /	SANJAYA KUMAR PATRO MP	SIBAPRASAD PATI	5362/2026
201	D-WP(C)/12065/2026 WP(C)/ /	PRABHUDATTA MOHAPATRA MP	ANIMESH SINGH	5363/2026
202	D-WP(C)/12066/2026 WP(C)/ /	MAA DURGA PRIMARY FISHERMAN CO-OPERATIVE SOCIETY, KHURDA MP	PRASANTA KUMAR JENA	5364/2026
203	D-WP(C)/12072/2026 WP(C)/ /	M/S.SANGITA ROUT, BARAGARH MP	ABHILASH MISHRA	5365/2026
204	D-WP(C)/12083/2026 WP(C)/ /	PRITISMAYEE LENKA MP	PRASANTA KUMAR JENA	5366/2026
205	D-WP(C)/38281/2025 WP(C)/8555/2026	CHARAN SEBAK SATPATHY MP	KUNAL KUMAR SWAIN	5367/2026
206	D-WP(C)/12092/2026 WP(C)/ /	NIRMALA BEHERA MP	PRASANTA KUMAR JENA	5368/2026
207	D-WP(C)/12085/2026 WP(C)/ /	GYANENDRA SWAIN MP	SUSANTA KUMAR BARAL	5369/2026
208	D-WP(C)/5828/2026 WP(C)/5186/2026	UMAMANI SAHOO MP	SUSANTA KUMAR LENKA	5370/2026
209	D-WP(C)/3358/2026 WP(C)/3253/2026	MOHAN BEHERA MP	SANKAR PRAASAD PANI	5371/2026
210	D-WP(C)/12103/2026 WP(C)/ /	BASANT KUMAR SWAIN MP	PRADEEP KUMAR MOHANTY	5372/2026
211	D-WP(C)/12107/2026 WP(C)/ /	MAHALAXIMI MAHILA SAMITI, BALASORE MP	IVEKANANDA JENA	5373/2026
212	D-WP(C)/12106/2026 WP(C)/ /	M/S. TRUPTI SMART CARS PVT. LTD., KHORDA MP	ROHITA PATTNAIK	5374/2026
213	D-WP(C)/20409/2025 WP(C)/14690/2025	SRI CHAKRADHAR RANASINGH MP	AMITABH MISHRA	5375/2026
214	D-WP(C)/12112/2026 WP(C)/ /	ALEKHA CHANDRA BEHERA MP	SUSANTA KUMAR LENKA	5376/2026
215	D-WP(C)/12111/2026	DEBABRATA KARNA	SUBHADUTTA ROURTRAY	

